

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

..
C.P. No. 45/97 in O.A.457/97.

...
Date: 1--8--1997.

Between:

K. Sita Ramudu. .. Petitioner/applicant.

And

K. Lokanandam, Enquiry Officer, Contemnor/Respondent.
now working as Asst. Supdt. of Post Offices, Mangalagiri Sub Division, Guntur.

Counsel for the applicant: Mr. Krishna Devan.

Counsel for the Respondents: ~~xx~~ None

CORAM:

Hon'ble Sri R. Rangarajan, Member (A)

Hon'ble Sri B.S. Jai Parameshwar, Member (J)

ORDER

(per Hon'ble Sri R. Rangarajan, Member (A))

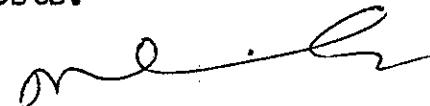
Heard Sri Krishna Devan for the applicant. None
for the respondent.

This C.P. is filed for non-implementation of the Order in the O.A. Now it is brought to our notice that ~~the~~ ^{earlier} orders have been reviewed and cancelled. Thus the order in the judgment has been complied with.

Hence the C.P. is closed. No costs.


B.S. JAI PARAMESHWAR
MEMBER (J)

1.8.97


R. RANGARAJAN,
MEMBER (A)

Date: 1--8--1997.

Dictated in open Court.

sss.


Amulya
D.R. (3)